

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) No.837 of 2019**

**In the matter of:**

**Vijay Bhatia**

**Appellant**

**Vs**

**M/s Super Agencies & Anr**

**Respondent**

Mr. Zain A Khan and Mr. Kumar Anurag Singh, Advocates for appellant.

**ORDER**

**20.08.2019-** On instructions learned counsel for the appellant seeks to withdraw the appeal. The appeal is dismissed without liberty to assail the same impugned order.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**Bm/nn**